

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3045
ANSWERED ON:29.11.2010
DENOTIFIED CASTES
Rajbhar Shri Ramashankar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding names of denotified castes in all the States including Uttar Pradesh, State-wise;
- (b) whether certain denotified castes have been include in the list of Scheduled Castes (SCs); and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) State-wise details of Denotified Castes are not being maintained centrally.
- (b) & (c) Such details are not contained in the Presidential Orders specifying Castes etc, as Scheduled Castes in relation to a State/ Union Territory.